

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GFM RETAIL PVT LTD Date of Commencement of Liquidation: 18-12-2024; List of Stakeholders as on Date: 05-03-2026; Name of IP: Mutharasapuram Ganesan Chandrasekaran; Process Number: 1; Last 5 digitof registration number: 13620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	165980068	2	161481928				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)	663	46202474	663	46202474				Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	2	227442319	2	219952837				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	168511791	34	139963305				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	11299212	6	11067712				Annexure 9
Total		708	619435864	707	578668256	0			